

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The cost estimates of the Fast Breeder Test Reactor is Rs. 58.72 crores (excluding fuel cost) with a foreign exchange component of Rs. 27.86 crores.

(b) The reactor is expected to be commissioned by mid-1980.

SHRI S. R. REDDY: As far as this foreign exchange component regarding Fast Breeder Test Reactor is concerned, I would like to know whether it includes technology and foreign machinery also.

SHRI MORARJI DESAI: It includes both.

SHRI S. R. REDDY: My second question is, this. The Reactor will be indigenous one. Since foreign exchange component is involved, to what extent, it will be indigenous? What is the percentage?

SHRI MORARJI DESAI: It is not for me to tell you, but whatever maximum is possible will be done.

DR. SUBRAMANIAM SWAMY: In view of shortage of heavy water and in view of the fact that we are having a very great difficulty in getting it, is the Government considering or will consider a new type of Fast Breeder Reactor like the Molten RAO Fast Breeder Reactor which does not need heavy water? Is the Government considering or will consider to set up such reactors?

SHRI MORARJI DESAI: I will be obliged if the hon. Member can suggest something like that.

SHRI M. S. SANJEEVI RAO: The Prime Minister is well aware that the thorium which we are having in our country is very limited and the only hope is the Fast Breeder Reactor using vast resources of the thorium. The present Fast Breeder Reactor is working on an experimental basis. Already he is aware that in West Germany and France, there are a number of Fast

Breeder Reactors working. So, may I know from the Prime Minister whether we are going to start constructing a regular Fast Breeder Reactor Power Station?

SHRI MORARJI DESAI: I do not quite follow what he wants to know.

MR. SPEAKER: He wants to know about the Fast Breeder Reactor that we are having.

SHRI M. S. SANJEEVI RAO: Fast Breeder Reactor using thorium. May I repeat the question?

SHRI MORARJI DESAI: We are also in consultation with the French technicians.

SHRI M. S. SANJEEVI RAO: I want to know about the regular power station instead of experimental power station.

SHRI MORARJI DESAI: When the experiment succeeds.

WRITTEN ANSWERS TO QUESTIONS

स्वतंत्रता सेनानियों को पेंशन देना

* 305. श्री केशव राव धोंडगे : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महाराष्ट्र के मराठवाड़ा डिवीजन में बहुत से व्यक्तियों ने भूतपूर्व निजाम सरकार के विरुद्ध स्वतन्त्रता संग्राम के दौरान रजाकारों से युद्ध करते हुये जीवन का बलिदान किया तथा जान-माल की तबाही सही;

(ख) क्या केन्द्रीय सरकार ने निजाम सरकार के विरुद्ध संघर्ष को स्वतन्त्रता संग्राम मान लिया है ;

(ग) ऐसे स्वतन्त्रता सेनानियों तथा शहीदों की संख्या कितनी है जिनके सम्बन्धियों को केन्द्रीय सरकार ने इस बीच वित्तीय सहायता दी है और यदि सहायता नहीं दी गई तो उसके क्या कारण हैं; और

(घ) इस सम्बन्ध में राज्य सरकार द्वारा केन्द्रीय सरकार से की गई सिफारिशों का ब्यौरा क्या है ?

गृह मंत्री (श्री चरण सिंह). (क) जी हां, श्रीमान् ।

(ख) निजाम और रजाकारों के विरुद्ध संघर्ष, जहां तक इसका हैदराबाद राज्य के भारत संघ में विलय का सम्बन्ध था, स्वाधीनता संघर्ष के अंग के रूप में माना जाता है ।

(ग) और (घ). 985 मामलों में पेंशन स्वीकृत कर दी गई है जैसा राज्य सरकार द्वारा सिफारिश की गई है ।

Stopping of Operations in India by I.B.M.

*314. DR. VASANT KUMAR PANDIT: Will the Minister of ELECTRONICS be pleased to state:

(a) whether the International Business Machine Corporation (I.B.M.) has informally intimated to the Union Government its plan to stop operations in India by the end of 1977;

(b) the terms and conditions Government have put on the I.B.M. for continuing their operations;

(c) how many clients are being served by the I.B.M. and how many Indian persons are employed by the I.B.M.; and

(d) what progress has been made on the compromise proposal under negotiation by the Government?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) M/s. IBM have formally informed the Union Government that they propose to phase out their operations in India by the end of May, 1978.

(b) The conditions are that they should re-structure their operations by converting their existing branch into an Indian Company and bring the foreign equity in that company to 40 per cent so as to comply with the provisions of the Foreign Exchange Regulation Act, 1973.

(c) According to information available, the number of clients served, and persons employed, by M/s. IBM in India are as follows:

(1) Clients:

(i) Data Processing

Rental Equipment — 750

Purchased Equipment — 168

(ii) Data Centre

About 350

(2) Employees:

Approximately 800

(d) No compromise proposal was ever under negotiation. The proposals discussed were those which would have enabled IBM to conform to the provisions of the Foreign Exchange Regulation Act, 1973.

Agitation by Employees of C.S.I.O., Chandigarh

*315. SHRI BHAGAT RAM: Will the Minister of PLANNING be pleased to state:

(a) whether Government are aware of the grave labour unrest in the Central Scientific Instruments Organisation, Chandigarh where employees have been agitating since May, 1977 in support of their demands;

(b) whether employees also undertook forty-five days relay hunger strike from 23rd June to 7th August